## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI Company Appeal(AT)(Insolvency) No. 343 of 2021

## **IN THE MATTER OF:**

R.R. Sales Corporation & Anr. ....Appellants Vs Reliable Insupacks Pvt. Ltd. & Ors. ....Respondents Present: For Appellants: Mr. Dipanshu Gaba, Advocates. For Respondents:

## <u>ORDER</u> (Through Virtual Mode)

**04.05.2021** When the case was taken up, Mr. Dipanshu Gaba, learned Counsel appearing on behalf the Appellant submits that the Senior Counsel has been declared Covid Positive and seeks short adjournment.

List the matter on **24<sup>th</sup> May, 2021** under the heading For Admission (Fresh case)'.

[Justice Anant Bijay Singh] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

Akc/Gc

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